

(d) if not, the reasons therefor ?

**THE MINISTER OF STATE, IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):**(a) According to the information received from Government of Maharashtra, 51651 (42442 Microfilaria carriers and 9129 diseased) and 23205 (19 25 Microfilaria carriers and 4180 diseased) filaria affected cases have been detected in Maharashtra State during 1986-87 and 1987-88 (April to September) respectively.

42572 and 20217 filaria cases have been treated during 1986-87 and 1987-88 respectively 400 and 572 Hydrocele operations were done in 1985-86 and 1986-87 respectively.

No death due to filariasis has been reported in these years from NFPC Units in the State.

(b) During 1987-87, an amount of Rs. 191.6\* lakhs has been spent by the State Government on NFPC as operational cost including salaries of doctors and staff and Rs. 43.10 lakhs on material and equipment including medicines. The Central Government have also supplied larvicides and drugs worth Rs. 28.10 lakhs under the Programme to the State Government during 1986-87.

(c) and (d). The main activity under National Filaria Control Programme is through anti-malaria measures which includes : (i) by minor engineering works such as dewatering, desilting, filling and canalisation; (ii) by spraying of stagnant water surface with Malarial and Baytex and (iii) biological methods by introduction of larviferous fish in tanks and wells.

#### Yeleru Reservoir Project

**851. SHRI V. SOBHANADREESWARA RAO :** Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Union Government have not given clearance to Yeleru Reservoir Project which is to supply water to Visakhapatnam Steel Plant ,

(b) if so, the reasons therefor; and

(c) whether Union Government would reconsider and accord clearance for Yeleru Reservoir Project Scheme which is very vital to the Steel Plant, expected to go into production in 1988-89 ?

**THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) :** (a) Yes, Sir.

(b) Yeleru Reservoir Project has been rejected from environmental angle due to non-furnishing of requisite environmental data and Action Plans by the project authorities even after repeated requests.

(c) Reconsideration of the project would be possible if full environmental data is furnished.

#### Losses suffered by VISL

**852. SHRI H. N. NANJE GOWDA :**  
**SHRI G. S. BASAVARAJU :**  
Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that the entire equity of the Visvesvaraya Iron and Steel Ltd. has been wiped out and losses have eaten into the capital of the company;

(b) whether Visvesvaraya Iron and Steel Ltd. is jointly owned by the State Government of Karnataka and Union Government; and

(c) what was the authorised capital of the company on April, 1986 ?

**THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR) :** (a) Yes, Sir.

(b) The Company is jointly owned by State Government of Karnataka and Steel Authority of India Limited.

(c) Rs. 75.00 crores as on April, 1986.